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13/12/26

**Declaration of Assets and Liabilities**

**Year-2025**

(22)

3398  
13/12/26

**Ranjay Kumar**, son of **Late Kamdeo Singh**, aged 48 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as **Section Officer**, Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:


**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Nitu Kumari	Dependant-1 Piyush Raj. (Son)	Dependant-2 Saumya Raj (Daughter)	Dependant-3 Etc. Name
(i)	Cash	Rs. 35,515/-	Rs. 70,785/-	Rs. 25,165/-	Rs. 07,085/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI A/C in Bihar Vidhan Mandal Branch -Balance Rs. 1,05,000/- (Approx)	Nil	Nil		Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC Policy of Rs. 2,50,000/- Premium Per Annum Rs.12,010/- (2) Saving A/C in Post office Rs. 80,000/- (Approx)	LIC Policy of Rs. 2,00,000/- Premium Per Annum Rs.10,044/-	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	TVS Moter Cycle Reg No-BR01DF1694	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold- 100 gms (Approx.) of Rs. 12,35,751/- (Approx.)	Gold- 410 gms (Approx.) of Rs. 17,95,055/- (Approx.)  Silver -200 gms (Approx.) of Rs. 42,500/- (Approx.)	Gold- 10 gms (Approx.) of Rs. 17,751/- (Approx.)	Gold- 10 gms (Approx.) of Rs. 18,755/- (Approx.)	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Property of Hindu undivided Family (Ancestral Property)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2023
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any		

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		Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Pan No-CGKPK7171C	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... *Ranjay Kumar*

Name of Employee: **Ranjay Kumar.**

Designation: **Section Officer.**

Department: Bihar Legislative Assembly, Secretariat Patna.

Place: Patna.

Date: 13.02.2026.